

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.02.2020 (MONDAY)

COURT - III

10:40 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1455 of 2019	Anubhav Anilkumar Agarwal Vs. Om Prakash Rohra & Anr.	Mahesh Agarwal	Amritpal Singh Khalsa

10:50 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreasha Merla, Member (Technical)

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	B. Karunakaran
2.	Comp. App. (AT) (Ins) No. 1439 of 2019	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	Manish Jha

**For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 308 of 2020	Praveen Kumar Nanda Kumar Vs. VSL Securities Pvt. Ltd. & Ors.	Shashi Panwar	
4.	Comp. App. (AT) (Ins) No. 313 of 2020	Jayant Dattatrya Mhaiskar Vs. Anil Goel	Rajiv Shankar Dvivedi	Ekta Choudhary

5.	Comp. App. (AT) (Ins) No. 314 of 2020	Mapletree Leather Goods Pvt. Ltd. Vs. Savan Godiawala	Pankaj Jain	Kartik Nagarkatti
6.	Comp. App (AT) (Ins) No. 316 of 2020 <b>(With Defects)</b>	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	
7.	Comp. App. (AT) (Ins) No. 319 of 2020	State of Haryana Vs. Uttam Strips Ltd.	Somakshi Gupta	
8.	Comp. App. (AT) No. 47 of 2020	Anitha Rayapati & Ors. Vs. BIT Corp Pvt. Ltd. & Ors.	Ravi Krishan Chandra	
9.	Comp. App. (AT) No. 48 of 2020	N. Sekhar Reddy & Anr. Vs. Telangana Family Club & Resorts Pvt. Ltd. & Ors.	E.V. Venugopal	
10.	Comp. App. (AT) No. 49 of 2020	M.G. Mohan Kumar Vs. American Road Technology & Solutions Pvt. Ltd & Ors.	Priyanshi Banerjee	

**For Hearing (Part Heard)**

11.	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhola-R1 to R3 Jugraj Singh Bedi- IRP
12.	Comp. App (AT) (Ins) No. 1521 of 2019	Regional P.F. Commissioner Vs. T.V. Balasubramanian (RP) (Sholingur Textiles Ltd.) & Anr.	Manish Dhir	Namitha Mathews
13.	Comp. App. (AT) (Ins) No. 85-86 of 2020	Excel Engineering & Ors. Vs. Vivek Murlidhar Dabhade	G. Aniruth Purusothaman	Jatin Zaver

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	
2.	Comp. App (AT) (Ins) No. 77 of 2020	Laxmi Pat Surana Vs. Union Bank of India	Sandeep Nagar	

<b>3.</b>	Comp. App. (AT) (Ins) No. 145 of 2020	Vision Millennium Exports Pvt. Ltd. Vs. Edelweiss Rural & Corporate Services Ltd.	Pranay Sohini	Krishna Dev J.
<b>4.</b>	Comp. App. (AT) No. 05 of 2020	Tamilnad Mercantile Bank Ltd. Vs. Maddhumathi Kannan Adityan	Surekha Raman	Mohit D. Ram

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**By Order**

**-sd/-  
Registrar**